

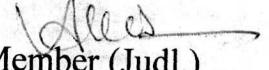
OA No.93 of 2013

Order dated 13th March, 2013.

CORAM
HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)
HON'BLE MR. R.C. MISRA, MEMBER (ADMN.)
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Mr.B.P.Das,Learned Counsel for the Applicant wants to withdraw this OA with liberty to file better application. Prayer allowed. OA is dismissed as withdrawn.


Member (Admn.)


Member (Judl.)